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15.31-1/2 hrs.

Title: Introduction of the Relief and Compensation to and Rehabilitation of Victims of Mass Violence and Injustice Bill, 2002.

SHRI G.M. BANATWALLA (PONNANI): I beg to move for leave to introduce a Bill to provide for relief and compensation to and rehabilitation of victims of mass violence and injustice and to provide for the constitution of a Commission to monitor the implementation of the Act and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for relief and compensation to and rehabilitation of victims of mass violence and injustice and to provide for the constitution of a Commission to monitor the implementation of the Act and for matters connected therewith or incidental thereto. "

The motion was adopted.

SHRI G.M. BANATWALLA: I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated-21.2.2003

** Introduced with the recommendation of the President